

**Inclusion of a Representative of Railway Employees in the third Pay Commission**

1294. SHRI DASARATHA DEB : Will the Minister of FINANCE be pleased to state :

(a) whether Government have not included any representative of Railway employees in the Third Pay Commission ;

(b) if so, the reasons thereof ;

(c) whether Government have received any protest note or representation from the employees' unions on the subject ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) No, Sir.

(b) No agreed name acceptable to Major Trade Unions has so far become available.

(c) and (d). None Sir, except a memorandum from Madoor Sangh of one of the Zonal Railways. In view of reply to part (b) no action could be taken on the memorandum.

**Enquiry Committee on India's Loss of Asian Hockey Gold Medal at Bangkok**

1295. SHRI A. K. SAHA :  
SHRI RATTANLAL BRAHMAN :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the attention of Government has been drawn to the statement of Shri J. D. Nagarvala, former Chairman of National Hockey Selection Committee stating that India's loss of Asian Hockey Gold medal at Bangkok was due to the quarrel between the Manager and Coach of the team ;

(b) whether Government have inquired into this ;

(c) if so, the result of the enquiry ; and

(d) if not, whether Government propose to appoint a Committee to enquire into this ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (d). Government have seen Press reports regarding statement given by Shri J. D. Nagarvala as well as the contradictions issued by both the Manager and the Coach of the Indian hockey team for the Asian Games held at Bangkok in December 70 that they had no differences between them. The matter was also taken up with the Indian Hockey Federation who have stated that there is no truth in the statement of Shri Nagarvala made four months after his return from Bangkok.

**R. S. S. Office and Shakha Functioning in Banaras Hindu University Campus**

1296. SHRI INDRAJIT GUPTA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the R. S. S. is still having its office inside the Banaras Hindu University campus and the R. S. S. Shakha functioning in the Banaras Hindu University has its members from both students and teachers ; and

(b) if so, the reasons therefor specially when the Gajendragadkar Commission of Enquiry on the Banaras Hindu University had more or less recommended the weeding out of the R. S. S. from the Banaras Hindu University.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Yes, Sir.

(b) In accordance with the view taken by the Gajendragadkar Committee that on the University Campus no outside organisation should be allowed to have a building of its own, the Banaras Hindu University negotiated with the leaders of RSS at various levels for vacation of the building in the University Campus in their possession but no amicable agreement could be reached. The University, therefore, decided to revoke the permission by which the RSS is using the building and filed a civil suit to get the same vacated. The judgement of the court is awaited.